

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.321 of 2013

Dated : 25th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan,
Mr. Sandeep and Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K. V. Mohan and
Mr. K.V. Balakrishnan for R.1
Mr. Matrugupta Mishra and
Mr. Piyush Singh for R.2

ORDER

Affidavit by respondent, generating company, has already been filed. We have heard the remaining argument of the respondents and also rejoinder submissions by the appellants. Both the parties have filed their written submissions, after exchanging copy to the other side.

Arguments concluded. **Judgment Reserved.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt